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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/305/ (IB)/2017
NAME OF THE PETITIONER(S) : INFLOW TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : CROWN SPACIFIES & INTERIOR DECORATORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	P. SANKARAN ARAYANAN	Respondent	P. S. Narayan
	AISHWARYA - V FOR R+P PARTNERS	PETITIONER	Ain

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. It has been submitted that the Counsel for Petitioner he has not complied with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 on or before 15.07.2017. Therefore, the petition abates and the same is **dismissed**. However, the Petitioner is at liberty to file fresh petition, if so desired.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)